

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1735
TO BE ANSWERED ON 21.09.2020**

CRIME IN TRAINS

1735. SHRI JYOTIRMAY SINGH MAHATO:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any cases of crime against women in running trains including local trains have been identified;**
- (b) if so, the details thereof;**
- (c) the number of such incidents that happened during the last three years and the current year along with number of persons arrested, zone-wise;**
- (d) whether there is also shortage of manpower and sufficient modern monitoring equipments in Railway security Force and if so, the details thereof;**
- (e) if not, the steps taken/being taken by the Railways in this regard; and**
- (f) the additional measures taken/being taken by the Railways to ensure the safety and security of women passengers?**

**ANSWER
MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.1735 BY SHRI JYOTIRMAY SINGH MAHATO TO BE ANSWERED IN LOK SABHA ON 21.09.2020 REGARDING CRIME IN TRAINS

(a) to (c): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for related matters. Whenever any information about status of crime on Railways is sought, State GRP is requested to provide information. Based on the data provided by the GRP, there is decrease in the cases of crime against women passengers reported in trains during the year 2020 (up to August) as compared with last three years i.e. 2017, 2018 and 2019. The zone-wise details of number of cases of rape, assault, molestation and various other crimes against women passengers in trains registered along with number of persons arrested over Indian Railways during the last three years i.e. 2017, 2018, 2019 & current year i.e. 2020 (upto August) are appended.

(d) to (f): Adequate number of RPF personnel are available. However, for better safety and security of women passengers, more number of women have been recruited in RPF. During the latest recruitments which started in the year 2018, total 9740 vacancies were notified. Out of these 9740 vacancies, 1121 were notified for Sub-Inspector and 8619 for Constable. Out of these 1121 vacancies notified for Sub-Inspector (executive), 301 vacancies i.e. (approx 27%) were notified for women. Out of 8619 vacancies notified for Constable (executive), 4216 vacancies (approx 49%) were notified for women. Total 298 and 4078 women personnel

have been empanelled for the post of Sub-Inspector and Constable respectively.

Regular coordination is made with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains. Following measures are being taken by the Railways in coordination with Government Railway Police for safety and security of passengers (including women passengers) in trains and at stations:-

1. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States daily.
2. Security Help Line number 182 (Tollfree) is made operational (24X7) over Indian Railways for security related assistance to passengers in distress.
3. Provision of baggage scanners, Under Vehicle Scanning System (UVSS), bomb detection items, HHMDs and DFMDs etc. has also been made.
4. Station Security Plan is being implemented at major stations in phased manner to enhance access control, improve surveillance and achieve synergy between deployment of various security agencies on the station.
5. Through various social media platforms viz. twitter, facebook etc., Railways are in regular touch with passengers including women to enhance security of passengers and to address their security concern.
6. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.

- 7. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 8. Fixed CCTV cameras have been provided in 2688 coaches and 627 Railway stations for enhancing security of passengers.**
- 9. Drives are conducted against entry of male passengers into compartments reserved for women passengers and persons apprehended are prosecuted under section 162 of The Railways Act, 1989. During the years 2019 & 2020 (upto July), a total of 108238 & 23542 male passengers respectively have been prosecuted for unauthorized entry/travel in compartments reserved for women passengers.**
- 10. Ladies Special trains running in Metropolitan cities are being escorted by lady RPF personnel. In other trains, where escorts are provided, the train escorting parties have been briefed to keep extra vigil on the lady passengers travelling alone, ladies coaches en-route and at halting stations.**
- 11. For safety and security of ladies passengers, Emergency Talk Back System and Closed Circuit Television Surveillance Cameras have been provided in ladies compartments/coaches of all newly manufactured Electrical Multiple Unit (EMU) and Air-conditioned rakes of Kolkata Metro. This system has also been provided in all newly manufactured Air-conditioned EMU rakes.**

APPENDIX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1735 BY SHRI JYOTIRMAY SINGH MAHATO TO BE ANSWERED IN LOK SABHA ON 21.09.2020 REGARDING CRIME IN TRAINS

(a) to (c) The zone-wise details of number of cases of rape, assault, molestation and various other crime against women passengers in trains registered along with number of persons arrested during the years 2017, 2018, 2019 and 2020 (upto August), are as under:-

Railway	Period	Number of cases of crimes against women passengers in trains registered				
		Rape	Assault	Molestation	Other crimes against women passengers	Total no. of persons arrested
Central	2017	2	2	42	6	53
	2018	1	3	64	15	84
	2019	4	3	48	15	64
	2020 (upto August)	0	1	17	7	23
Eastern	2017	0	3	20	5	27
	2018	0	2	26	3	37
	2019	0	0	7	2	7
	2020 (upto August)	0	0	4	0	4
East Central	2017	1	0	15	0	18
	2018	0	0	9	0	11
	2019	0	1	10	0	10
	2020 (upto August)	1	0	1	0	5
East Coast	2017	0	0	2	4	3
	2018	0	0	8	4	15
	2019	1	0	4	0	5
	2020 (upto August)	0	0	0	1	0
Northern	2017	7	10	17	383	304
	2018	3	8	20	367	221
	2019	3	7	16	347	255
	2020 (upto August)	1	4	4	81	46

North Central	2017	0	0	21	8	36
	2018	0	0	34	7	35
	2019	0	0	32	5	42
	2020 (upto August)	0	0	9	2	12
North Eastern	2017	0	0	1	150	53
	2018	0	1	2	89	40
	2019	0	0	3	103	35
	2020 (upto August)	0	0	1	16	2
Northeast Frontier	2017	0	1	6	4	10
	2018	3	1	4	7	15
	2019	0	4	1	4	12
	2020 (upto August)	0	0	0	1	1
North Western	2017	1	1	8	13	26
	2018	0	0	6	13	16
	2019	0	0	10	16	18
	2020 (upto August)	0	0	1	0	0
Southern	2017	0	4	48	63	117
	2018	1	5	33	85	121
	2019	2	5	33	81	123
	2020 (upto August)	0	2	9	19	29
South Central	2017	0	2	13	4	17
	2018	0	1	10	6	21
	2019	1	2	15	4	22
	2020 (upto August)	0	0	3	4	7
South Eastern	2017	0	0	6	2	7
	2018	2	0	8	1	10
	2019	0	1	8	0	6
	2020 (upto August)	0	0	3	1	7
South East Central	2017	1	0	3	0	2
	2018	1	0	3	0	2
	2019	0	0	5	0	10
	2020 (upto August)	0	0	1	0	1

South Western	2017	0	0	1	0	0
	2018	0	0	3	0	4
	2019	1	0	2	0	1
	2020 (upto August)	1	1	4	0	5
Western	2017	1	0	16	5	18
	2018	0	0	30	1	28
	2019	1	0	29	1	40
	2020 (upto August)	0	1	5	0	5
West Central	2017	1	2	21	15	65
	2018	2	4	31	12	52
	2019	0	2	21	2	23
	2020 (upto August)	0	0	5	0	2
